

ANDHRA PRADESH

- Hyderabad University, Hyderabad.

PONDICHERRY

- Pondicherry University, Pondicherry.

MEGHALAYA

- North-Eastern Hill University, Shillong.

ASSAM

- Assam University, Silchar.
- Tezpur University, Tezpur.

NAGALAND

- Nagaland University, Kohima.

(b) There is no such proposal under the consideration of the Government.

(c) Does not arise.

Optional Subjects in KVs and NVs

- *434. SHRI SHANTILAL PARSOTAMDAS PATEL:
SHRI RADHA MOHAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to introduce more new optional subjects in Kendriya Vidyalayas and Navodaya Vidyalayas at +2 level;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir.

(b) Does not arise.

(c) Presently both Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti offer a wide choice of subjects approved by Central Board of Secondary Education as options. Further widening of choices is limited by financial constraints.

[English]

New National Highways

*435. SHRI P.C. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any new proposal for new National Highways are under considerations;

(b) whether any such highway is declared since the new Government took charge;

(c) whether there is a proposal for a National Highway from Kanyakumari to Mysore; and

(d) whether main central road in Kerala and some other roads have been recommended by State Government for declaration as National Highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (c). No, Sir.

(d) Yes, Sir.

Irrigation Work in Tribal Areas

- *436. SHRI GOPAL KRISHNA T.:
SHRI RAMASHRAY PRASAD SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal before the Union Government to undertake/to start irrigation works/schemes/projects in tribal/hill areas to help the people;

(b) if so, the details of such schemes with estimated cost thereof in various States, State-wise; and

(c) the quantum of funds allocated for these irrigation works/schemes/projects during the past two years as well as during the current financial year?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) No, Sir. There are no such specific proposal to take up irrigation projects in tribal/hill areas under consideration of Union Government.

(b) and (c). Does not arise.

War Histories

*437. SHRIMATI KRISHNA BOSE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to publish the histories of the wars of 1962, 1965 and 1971 prepared by the History Division; and

(b) if so, by when and the further reaction of the Government thereto?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b). The records/material used in the preparation of histories of the wars of 1962, 1965 and 1971 are classified. So they have not been published, in the public interest.

Bachawat Tribunal Award on Almatti Dam. A.P.

*438. SHRI AJMEERA CHANDULAL:
SHRI S.D.N.R. WADIYAR

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether assurance was given by the Prime Minister to the Andhra Pradesh Chief Minister regarding the steps taken to ensure that Bachawat Tribunal Award on Krishna Waters would be honoured while constructing the Almatti Dam;

(b) the details of the amicable settlement reached between the Governments of Andhra and Karnataka in regard to the height of the dam;

(c) the present position in regard to the construction work of the project;

(d) whether Andhra Pradesh Government has raised any objection for constructing the dam upto 524 ft. by the Karnataka Government; and

(e) if so, the details thereof and reaction of the Union Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) The Prime Minister in a meeting of the Chief Ministers of Andhra Pradesh, Karnataka & Maharashtra held on 10.8.96 announced that the State Governments are required to abide by award of Krishna Water Disputes Tribunal. Almatti Dam is one of the components of Upper Krishna Project of Karnataka. The Government of Karnataka has assured that it does not intend to use more than its allocated waters under the Final Order of the Krishna Water Disputes Tribunal by the construction of Almatti Dam to its full height.

(b) The State Government of Andhra Pradesh and Karnataka have not reached any settlement on the height of the Almatti Dam.

(c) As per the Status report received from the State Govt. of Karnataka the status of construction of Almatti Dam as on 31.3.1996 is as under:

Component	Level Achieved (meters)
(a) Left Bank no-overflow section	
(i) Earthen Dam (Average level)	528.756
(ii) Concrete non-overflow Dam (block No. 1 to 11)	528.681
(iii) Minimum level (Key wall)	527.756
(b) Spilway overflow section (Maximum Level-block No. 13)	506.700
(c) Right bank non-overflow section	
(i) Power Blocks (Average Level-Block No. 40 to 46)	526.00
(ii) Non-overflow section (Block No. 38 and 39)	513.20 & 517.75
(iii) Block No. 46 to 54	528.681

Upper Krishna Project is one of the Projects monitored by the Central Water Commission (CWC). The Officials of CWC who generally visit the Project once a year (last visit was in May 1995) have not verified this progress.

(d) and (c). The Govt. of Andhra Pradesh in their various letters to the Union Govt. have objected to the increase in the height of the Almatti Dam by the Government of Karnataka. The latest communication received from the Chief Minister of Andhra Pradesh in this regard is dated 26.7.96.

Minister for Water Resources in his letter dated 11.7.96 addressed to the Chief Minister, Andhra Pradesh has clarified that the clearance given by the Central Government to the Government of Karnataka is for Upper Krishna Project-Stage-I envisaging a Full reservoir level (FRL) of 512.2 m. Stage-II of the project envisaging a FRL of 524.256 m. has not been cleared. A meeting of the Chief Ministers of Andhra Pradesh, Karnataka and Maharashtra was convened by the Prime Minister on 10.8.1996. However, no consensus in the matter could be reached at this meeting.

Improvement of N.H. No. 43

*439. SHRI K. PRADHANI: Will the Minister of SURFACE TRANSPORT be pleased to state: